GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:627 ANSWERED ON:26.11.2012 NATIONAL MANUFACTURING POLICY

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Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government has implemented the proposed National Investment and Manufacturing Zones (NIMZ) under the recently unveiled National Manufacturing Policy (NMP);
- (b) if so, the details thereof and status for implementation/salient features of the said policy including target achieved so far by the Government;
- (c) whether National Manufacturing Policy has potential to increase the share of manufacturing sector in the country's Gross Domestic Product (GDP) and creation of millions of jobs by 2020;
- (d) if so, the details thereof;
- (e) whether the Union Government has urged the State Governments to create land banks for setting up of NIMZ;
- (f) if so, the details thereof along with views of the various States in this regard; and
- (g) the State-wise details of creation of proposed NIMZ and mode of investment made so far?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(DR. S. JAGATHRAKSHAKAN)

- (a) to (d): The Government has notified a National Manufacturing Policy with the objective of enhancing the share of manufacturing in the GDP to 25%; creating 100 million jobs; imparting the necessary skill sets to make the youth employable; increasing domestic value addition and technological depth in manufacturing while ensuring environmental sustainability. Recognizing that the manufacturing sector has a multiplier effect on the creation of jobs, even in allied sectors, the government has brought out this policy. NIMZ is the one of the instrumentalities of the policy. These zones are conceptualized as integrated industrial townships with all important elements necessary to help the growth of manufacturing, e.g. state-of-the-art infrastructure; clean and energy efficient technology; simplified business regulations; and the necessary social and institutional infrastructure. The Policy is based on the principle of industrial growth in partnership with the states. It is the prerogative of the states to adopt the instrumentalities provided in the policy.
- (e) & (f): The states have been requested to identify land banks for setting up of the National Investment and Manufacturing Zones. The Government has received proposals for setting up NIMZ from Governments of Maharashtra, Karnataka and Andhra Pradesh in prescribed format.
- (g): Eight Investment Regions along the Delhi Mumbai Industrial Corridor (DMIC) project have been announced as NIMZs. The details are as under:
- i. Ahmedabad-Dholera Investment Region, Gujarat
- ii. Shendra-Bidkin Industrial Park city near Aurangabad, Maharashtra
- iii. Manesar-Bawal Investment Region, Haryana
- iv. Khushkhera-Bhiwadi-Neemrana Investment Region, Rajasthan
- v. Pithampur-Dhar-Mhow Investment Region, Madhya Pradesh
- vi. Dadri-Noida-Ghaziabad Investment Region, Uttar Pradesh; and
- vii. Dighi Port Industrial Area, Maharashtra and
- viii. Jodhpur-Pali-Marwar region in Rajasthan

Two NIMZs outside the DMIC region have also been given in-principle approval (i) Nagpur in Maharashtra and (ii) Tumkur in Karnataka.

The investment in these zones is expected to come mainly from the private sector.